

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION NO. 2935
TO BE ANSWERED ON THE 3RD AUGUST 2018/SHRAVANA 12, 1940(SAKA)
NBFCs

2935. SHRI MALLIKARJUNKHARGE:

Will the Minister of FINANCE be pleased to state:

- (a) whether a large number of Non Banking Finance Companies (NBFCs) in the country are operating without requisite registration;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to scrutinise these NBFCs in the wake of the recent scams noticed therein; and
- (d) if so, the details thereof?

ANSWER

**Minister of State in the Ministry of Finance
(SHRI SHIV PRATAP SHUKLA)**

(a) to (d): The Reserve Bank of India (RBI) has apprised that a list of companies categorised/classified as 'NBFC' had been forwarded by the Ministry of Corporate Affairs to RBI in December 2012, of which 1,819 companies were required to be registered with RBI.

RBI has informed that no instance of any scam has come to its knowledge in these companies and that it has advised companies having an asset size of more than Rs. 10 crore to apply for registration with RBI.
